

श्री दिग्विजय सिंह (मध्य प्रदेश): महोदय, मैं भी इस विषय से अपने आपको संबद्ध करता हूँ।

श्री के. रहमान खान (कर्णाटक): महोदय, मैं भी इस विषय से अपने आपको संबद्ध करता हूँ।

†جناب کے -رحمان خان (کرناٹک): مہودے، میں بھی اس موضوع سے اپنے آپ کو سمبڈھ کرتا ہوں۔

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RIPUN BORA (ASSAM): Sir, I too associate myself with the matter raised by the hon. Member.

कुछ माननीय सदस्य: महोदय, हम भी इस विषय से अपने आपको संबद्ध करते हैं।

**Need to take urgent steps to prevent vectorborne diseases
in metropolitan cities**

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, half of the country is affected by floods, right from Assam, Uttar Pradesh, Bihar, Himachal Pradesh, Uttarakhand, and so on. People are suffering because they have lost their homes and household effects. Even wild animals are in trouble. I am told, in the Kaziranga Reserve, wild animals are struggling to survive. In Delhi and other metropolitan cities like Mumbai, monsoon is active and these cities are lashed by rains frequently.

Sir, I wish to draw your attention to this very important fact. When rain comes, along with that come water-borne diseases too and affect the poor people in the cities. In Delhi and the National Capital Region, cases of Malaria have doubled. Vector-borne diseases are on the rise in most of the metropolitan cities. Apart from Malaria, dengue cases have also shown an upward trend as it has reached close to 100. A number of cases of Chikungunya have also been recorded in the city during this season. The number of Chikungunya cases recorded in the city stood at 155 till last week. At least, 21 deaths due to Dengue were reported last year at various hospitals, including nine at AIIMS. Seventeen suspected deaths in 2016 were also reported by the civic bodies in Delhi. Even though the municipal authorities have taken a number of initiatives to combat its possible outbreak, the number of incidents is not decreasing. They must launch a full-fledged awareness campaign through distribution of pamphlets and plying of vehicles carrying loudspeakers, announcing the *do's* and *don'ts* for the prevention of these diseases. They need to check domestic breeding of mosquitoes in the residential areas, apart from spraying insecticides in the stagnant water in tanks, open *nallahs*, drains, etc.

† Transliteration in Urdu script.

[Dr. T. Subbarami Reddy]

The Central Government, especially the Health Ministry, should take urgent proactive measures and prepare a roadmap for the combat plan. They must take steps immediately to assist the local Government and authorities and launch a full-fledged awareness drive stating the *do's* and *don'ts* for the prevention of these diseases and providing timely medical treatment. Antibiotics and other medicines should be distributed to the civic bodies, as and when required, so that there is no shortage of medicines in treating these vector-borne diseases.

I would urge the Government to bear these facts in mind and take immediate steps in this regard.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I associate myself with the matter raised by the hon. Member.

श्री रेवती रमन सिंह (उत्तर प्रदेश): सर, ...(व्यवधान)...

श्री उपसभापति: रेवती रमन सिंह जी, आपकी क्या problem है? क्या आपने नोटिस दिया है?

श्री रेवती रमन सिंह: जी हां, सर। मैंने कल भी नोटिस दिया था और आज भी दिया है।

श्री उपसभापति: आपका subject क्या है?

श्री रेवती रमन सिंह: सर, यह गोरक्षा के विषय के ऊपर है।

श्री उपसभापति: इसके ऊपर discussion है। आप उस समय participate कीजिए। आप बैठिए। Okay. Now, Shri Tiruchi Siva. ...(Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the people of Kathiramangalam ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, he has been standing for a long time ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That is indiscipline. What can I do? ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, my time is running out. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Tiruchi Siva. ...(Interruptions).... Now the floor is for Shri Tiruchi Siva. ...(Interruptions).... यह indiscipline है, मैं क्या करूँ? ...(व्यवधान).... I have called Shri Tiruchi Siva. Let him speak. After that.(Interruptions)...

श्री अली अनवर अंसारी (बिहार): सर, ये peacefully खड़े हैं, आप इनको सुन लीजिए। ...(व्यवधान)...

श्री उपसभापति: तिरुची शिवा जी, आप बोलिए। ...(व्यवधान).... Nothing else will go on record. Except what Shri Tiruchi Siva is saying, nothing else will go on

record. ...(Interruptions)... Why do you trouble him? ...(Interruptions)... No, no. ...(Interruptions)...

SHRI TIRUCHI SIVA: Please, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: See, I cannot reward indiscipline. ...(Interruptions)... I cannot reward indiscipline because ...(Interruptions)... Listen, listen. ...(Interruptions)... See, I have already replied to him. He had notice under Rule 267. I asked him to repeat it. Then he stood. Afterwards, whatever he is doing is nothing but indiscipline; nothing but indiscipline. See, I am not taking action against him. That's all. Yes, Shri Tiruchi Siva. ...(Interruptions)... I told him at the first instance. I told him in the beginning itself. ...(Interruptions)... What are you saying? I told him in the beginning itself that your notice is not there. You repeat it. I told him. Yes, Shri Tiruchi Siva.

**Unrest among farmers of Tamil Nadu due to leakage of oil from the
pipelines laid by ONGC In agricultural lands**

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the people of Kathiramangalam, a village in Thanjavur, Tamil Nadu, after a leakage of oil pipeline of ONGC, began a peaceful protest and called for the Collector to stop the works by the ONGC. They allege that the ONGC has started executing the extraction work without getting the permission of the Pollution Board. Since there was no response from the ONGC and the civil authorities, the oil spill continued and started destroying the fertile lands as well as contaminating the drinking water. The children who have drunk that water have fallen ill and the medical reports have proved that it is only because of the drinking water that they have been attacked by the disease. Whereas these people are already worst-affected as the ground water has depleted drastically and the Cauvery is dry, Sir, in this situation, the water is also being contaminated by the ONGC. But, Sir, the Collector did not respond. Instead, hundreds of police personnel were deployed on 30th of June. A fire broke out which the people and the police allege on each other. The police recklessly started *lathi-charging* the people, and women and children were injured. They have arrested more than ten people, including one retired Professor, Mr. Jairaman, an environmental activist, and they have been booked under non-bailable cases, and the Government is refusing to give them bail. Along with that, a student, Valarmathi, who is an environmental activist, has also been arrested yesterday and she is put under *Goondas* Act. Sir, the situation is getting worse. The shutters of all the shops and commercial establishments in Thanjavur and Thiruvār districts are down ...(Interruptions)... and all the shops are closed. The people are on the streets. They cook on the road and they are refusing to go back to their houses. They are worried. Sir, Tamil Nadu is depending upon the Cauvery delta region, that is, the Thanjavur district. We are already running short of water